

Need for suitable housing facility for construction workers at their work place

श्री महेश पोद्दार (झारखंड): सभापति महोदय, दिल्ली के बॉर्डर पर किसान और मजदूरों के कुछ नेता धरना दे रहे हैं। इस तरह की खबरें आ रही हैं कि उनके लिए वहां पर पक्के मकान भी बन रहे हैं, बोरवेल भी बन रहे हैं और शायद पंखे, कूलर भी लगने वाले हैं।

महोदय, यह दुखद है कि हमारा ध्यान कंस्ट्रक्शन वर्कर्स की साइट की ओर, उनकी लिविंग कंडिशन की ओर नहीं जाता है। वे अपनी पूरी जिंदगी टीन की शैड में साइट-टू-साइट माइग्रेट करते हुए बिता देते हैं। उनके बच्चों का बचपन भी उसी माहौल में बीतता है, उनके लिए न पढ़ाई की सुविधा होती है, न मिनिमम लिविंग स्टैंडर्ड की सुविधा होती है।

महोदय, हो सकता है कि उसके लिए कुछ कानून भी होंगे, लेकिन इन कानूनों का पालन नहीं हो रहा है या कानून है ही नहीं। महोदय, पिछले साल कोरोना के दौरान हमारे समाज की बहुत सारी कमियां उभर कर आई थीं, उनमें से कंस्ट्रक्शन वर्कर्स के माइग्रेशन का भी एक मुद्दा सामने आया था। यदि उनकी लिविंग कंडिशन अच्छी होती, उनके रहने की व्यवस्था अच्छी होती, तो शायद वे माइग्रेट करने के लिए मजबूर नहीं होते।

महोदय, आज टेक्नोलॉजी ने यह सुविधा दे रखी है कि पोर्टेबल मकान बनते हैं, सस्ते मकान बनते हैं, लेकिन मुझे आश्चर्य होता है कि जब वे महलों का निर्माण करते हैं, तो उनके लिए दो-चार साल तक कुछ छोटी-छोटी व्यवस्थाएं हम क्यों नहीं सुनिश्चित कर सकते हैं? मैं गरीब और मजदूरों के लिए संवेदनशील सरकार से आपके माध्यम से और सदन के माध्यम से आग्रह करना चाहूंगा कि इस स्थिति में तुरंत सुधार लाया जाए और अविलम्ब कुछ कार्रवाई की जाए, धन्यवाद।

श्री जयप्रकाश निषाद (उत्तर प्रदेश): सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Controversial statements by persons holding public offices

SHRI K.T.S. TULSI (Chhattisgarh): Mr. Chairman, Sir, I am very grateful for having given me this opportunity. I wanted to express my concern over deteriorating standards of public discourse. That is a matter of concern for all of us because the country, particularly the young people, looks to us as role models. Do such statements deserve any support from anybody, what to talk of persons who are representing in the Upper House of Parliament? I would not like to name anybody; I would not like to identify anybody. But, I would like to place these statements before you to be able to make your own judgements about them. We know that even the most reprehensible crime of rape is sometimes justified. For example, it was said by a very responsible Member of ...*(Interruptions)*...

MR. CHAIRMAN: Tulsiji, please do not go into individual cases. You wanted to raise a general issue and I allowed it. But, if you start quoting individuals, they will say इन्होंने किया, उन्होंने किया। You are a highly educated person. ...*(Interruptions)*...

SHRI K.T.S. TULSI: Sir, I am only saying that so far as crimes, like rape, are concerned, they cannot be justified by one reason or the other. Saying that 'boys will be boys' will actually add fuel to fire. Some of these statements need reflection by us as to how to prevent them. A senior politician had said in the context of rape that ...*(Interruptions)*...

MR. CHAIRMAN: Please don't quote those statements in the Upper House. You understand what I am saying.

SHRI K.T.S. TULSI: Okay, Sir. Thank You.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I associate myself with the matter raised by the hon. Member.